

National Company Law Tribunal

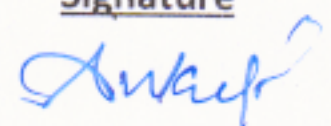
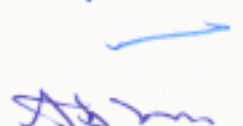
Allahabad Bench

CP NO. 31/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

NAME OF THE COMPANY: Rajesh Kumar & Ors. Vs. LSV Polyinfra Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: 241/242 of the Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ankit Kr. Singh	PCS	Petitioner	
2.	ABHISHEK MISHRA	PCS	Respondent	

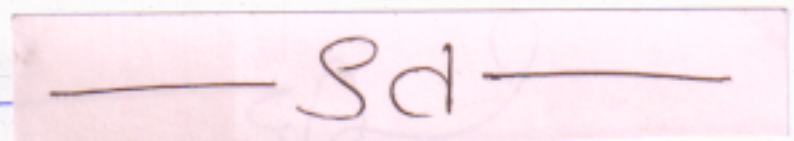
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Sh. Ankit Kumar Singh proxy for Advocate Sh. Santosh Pandey for petitioner.

Sh. Abhishek Mishra, PCS for the respondent counsel.

The case is fixed today for a Pre-Final Hearing Conference. Today, the counsel for both parties submit that they are not proposing for any additional document to be filed in support of their case.

Therefore, the case is fixed for the final argument on 9th January, 2018.



H.P. Chaturvedi, Member (Judicial)

Dated:05.12.2017

Typed by:
Md.Zaid
(Stenographer)